

(a) Whether It is a fact that a Pakistani reconnaissance plane was skyjacked to India on January 4, 1972 ; and

(b) If so, the details of the incident and the outcome of the inquiry, if any conducted by Government in this matter ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) and (b) A Pakistani army reconnaissance plane made a forced landing near Maili and Sarangwal villages in Hoshiarpur District on 4. 1. 1972. The plane had on board 2nd Lt Hamayum Raza, a Bengali Pak officer and the dead body of another Pak officer, Major Qasim. While 2nd Lt Raza was taken into Police custody, the dead body of Major Qasim was handed over to Pak authorities on 7. 1. 1972.

GROWTH OF AIR TRAFFIC

371. SHRI M. K. MOHTA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) Whether it is a fact that with the increase in the carrying capacity by the introduction of Boeing 747, there has been no substantial corresponding increase in the growth of traffic ;

(b) whether it is also a fact that the concessional fare offered by Air India to attract foreign tourists has met with little success ; and

(c) If so, the reasons therefor and the steps contemplated by Government in the matter ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Yes, Sir. Traffic was adversely affected last year due to the monetary crisis in the United States and the western countries, and developments in the sub continent culminating in Pakistan's aggression against India. It is anticipated that traffic will pick up this year.

(b) and (c) The concessional fares have met with some success and the results would perhaps have been better but for the adverse factors mentioned in part (a) above.

SETTING UP OF AN OIL REFINERY NEAR DELHI

372. SHRI M.K. MOHTA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) Whether there is any proposal under Government's consideration to set up an oil refinery near Delhi ; and

(b) If so, whether any decision has been taken in this regard and what are the details thereof ?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H.R. GOKHALE): (a) and (b) A Feasibility Report for setting up of an oil refinery in the North-West Region of the country with a capacity of about 6 million tonnes per annum, prepared by the Indian Oil Corporation, is under consideration of the Government. No decision in regard to its location has yet been taken. This project is expected to be commissioned during the Fifth Plan period.

TAX EVASION IN SALE OF LOTTERY TICKETS

373. SHRI M.K. MOHTA : Will the Minister of FINANCE be pleased to state:

(a) Whether Government have discovered a new type of tax evasion taking place in the sale of lottery tickets ;

(b) if so, the details thereof ; and

(c) the steps taken by Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b) A number of cases have come to the notice of the Government which indicate that prize winning tickets are privately purchased by others from the original purchasers of the ticket in order to explain their unaccounted money. Where lotteries are organised by contractors taxes are evaded by these contractors by suppressing the sale of lottery tickets and inflating the expenses. A case has come to the notice of the Government where it has become necessary to enquire whether the contractor